

the progress in the year 1952 has been behind the schedule;

(c) whether it is a fact that due to the delay in the completion of certain works, the financial estimates will have to be revised materially;

(d) whether it is a fact that in certain years in the past, a number of important works, involving huge expenditure had been executed there without getting the estimates sanctioned, and serious objections were raised by the Auditors; and

(e) whether it is a fact that even in the years 1951 and 1952, the same practice was continued and if so, why?

The Deputy Minister of Irrigation and Power (Shri Hafifi): (a) to (e). The information is being collected and will be placed on the Table of the House as soon as possible.

FUEL PROBLEM OF INDUSTRIES

*685. { **Shri M. L. Dwivedi:**
Shri S. C. Samanta:

(a) Will the Minister of Production be pleased to state whether the Chief Combustion Engineer attached to the Coal Commissioner's Organisation has investigated the fuel problem of industries in India?

(b) If so, what are his findings?

(c) Has the Coal Commissioner been able to organise planned utilization of different grades of coal?

(d) If so, what is the progress made so far in this direction?

The Minister of Production (Shri K. C. Reddy): (a) and (b). The Chief Combustion Engineer is engaged mainly in investigating the coal requirements, in grade and size, of particular industrial units, with reference to their fuel burning equipment, and his findings are normally communicated to the units concerned. His findings are not of a general nature but vary in respect of each industrial unit. He also tenders advice to industries on specific fuel problems that are referred to him, such as proper types of appliances.

(c) and (d). Yes, as far as practicable. Qualitative control on coal is exercised with a view to secure planned utilisation of different grades of coal, consistent with the fuel requirements of the industries.

A statement showing the gradewise allocation of coal of different grades to the various industries is laid on the Table of the House. [See Appendix V, annexure No. 10.]

This gradewise allocation takes into account the investigations carried out by the Chief Combustion Engineer.

TREATMENT OF NON-EUROPEANS IN SOUTH AFRICA

*686. **Shri N. Sreekantan Nair:** Will the **Prime Minister** be pleased to state:

(a) what steps have been taken by the United Nations Organisation in the dispute between India and South Africa on the discriminatory treatment meted out to non-Europeans in South Africa; and

(b) whether any further action is contemplated by the Government of India?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). The General Assembly of the United Nations decided on the 5th December 1952 to establish a Commission consisting of three members to study the racial situation in the Union of South Africa and to report its conclusions to the next session of the Assembly. It further decided on the 21st December 1952, that this Commission should be composed of Dr. Ralph Bunche, Mr. Hernan Santa Cruz and Dr. Jaime Torres Bodet. Unfortunately Dr. Bodet is unable to serve on the Commission. It is understood that the Secretary General of the United Nations is now trying to find the third member to take his place.

INDIAN PICTURES SHOWN ABROAD

*687. **Shri N. M. Lingam:** Will the Minister of Information and Broadcasting be pleased to state:

(a) which of the Ambassadors of India have sent letters about Indian pictures shown abroad;

(b) whether it is a fact that the Ambassadors have reported unfavourably about these pictures; and

(c) what steps Government propose to take to improve the quality of pictures?

The Minister of Information and Broadcasting (Dr. Keskar): (a) All our Missions send us reports about Indian feature films as well as documentaries shown abroad.

(b) Reports in regard to some of the feature films have been unfavourable.

(c) Certain measures recommended by the Film Enquiry Committee with a view to improving the quality of films are under consideration.